GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4384 TO BE ANSWERED ON JANUARY 08, 2019

NGOS IN ANIMAL WELFARE

No. 4384. DR. HEENA VIJAYKUMAR GAVIT: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI DHANANJAY MAHADIK: SHRI SATAV RAJEEV: SHRIMATI SUPRIYA SULE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- the number and names of animal welfare NGOs registered as (a) Societies/Trusts/VO (Voluntary **Organisations**)/Charitable **Organisations** allotted or rented land/premises/built-up DDA space/shops bv the for carrving out animal relief/rehabilitation work or associated activity related to stray and distressed animals in Delhi:
- (b) whether DDA has factored or ensured and enforced strict adherence to maintenance of civic hygiene and environmental conditions on the tenant NGOs to prevent outbreak of vector or other contagious communicable diseases from these shelters in the terms and conditions governing the rental/lease of such space to these NGOs/Societies/Trusts/VO (Voluntary Organisations)/Charitable Organisations and if so, the details thereof;
- (c) whether any regular monitoring to ensure cleanliness or safe human environmental conditions is/or has been undertaken by DDA, if so, the details thereof and if not, the reasons therefor; and
- (d) whether any organisations failing to maintain safe human/civic environmental standards have been penalized, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) To (d) Information is being collected and laid on the Table of the House.

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